

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.7145-7146 OF 2004

COMMNR. OF CENT. EX. & CUSTOMS,SURAT-II

Appellant (s)

VERSUS

M/S. NIRMALA DYECHEM & ANR

Respondent(s)

(With appln(s) for condonation of delay in filing appeal
and stay and office report)

Date: 06/02/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant(s)

Mr. R. Mohan, ASG

Mr. Devadatt Kamat,Adv.

Mr. P. Parmeswaran,Adv.

For Respondent(s) Mr. Ravinder Narain,Adv.

Ms. Sonu Bhatnagar,Adv.

Mr. Ajay Aggarwal,Adv.

Ms. Amrita Bhinder,Adv.

Mr. Rajan Narain,Adv.

UPON hearing counsel the Court made the following

O R D E R

by tomorrow. As prayed, let the counter affidavit be filed

Rejoinder affidavit be filed within two weeks. Put up thereafter.

(A.S. BISHT)

(PUSHAP LATA BHAR

DWAJ)

COURT MASTER

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